### GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

# LOK SABHA UNSTARRED QUESTION NO. 2866 (TO BE ANSWERED ON 03.08.2022)

# APPOINTMENT ON COMPASSIONATE GROUNDS

#### 2866. DR. NISHIKANT DUBEY:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether several cases of appointments on compassionate grounds to the family members of the employees deceased during service period are pending in various Ministries and Departments;
- (b) if so, details of such pending cases during each of the last three years till date, Ministrywise and Department-wise; and
- (c) the steps taken by the Government in this regard?

### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (c): The Department of Personnel and Training (DOPT)has laid down the policy of compassionate appointment which is to be implemented by the Ministries/Departments in terms of instructions issued vide Office Memorandum No. 14014/6/94- Estt.(D) dated 09.10.1998 as amended from time to time. These instructions have been consolidated vide Office Memorandum No. 14014/02/2012-Estt.(D) dated 16.01.2013 and further elaborated vide O.M. No. 43019/9/2019-Estt.D dated 23.08.2021.

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